

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/299/2018
PETITION NUMBER : CP/193/IB/2018
NAME OF THE APPLICANT : Premchandran (rp)
NAME OF THE RESPONDENT : P DOT G CONSTRUCTION PVT LTD
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Counsel for Applicant - *Joshia Law*
IRP *P. Premchandran*

ORDER

IRP along with Counsel present. Counsel for the Suspended Directors present. IRP is directed to give a list of the documents which are required by him within two working days to the Counsel representing the Suspended Directors. The Counsel representing the Suspended Directors is directed to instruct the Suspended Directors to provide the documents i.e., books of accounts and financial statements as per the list to be provided by the IRP within a week's time. Thereafter the suspended Directors are directed to file an affidavit of compliance with this order on next date of hearing. Put up on 07.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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